

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1058

ANSWERED ON:25.11.2009

UNIQUE IDENTIFICATION NUMBER (UIN)

Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Venugopal Shri K. C.

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Government has finalised the States in which the UIN project is likely to start as a pilot project;
- (b) if so, the details thereof alongwith funds earmarked for the purpose.
- (c) whether the NRIs are also proposed to be enlisted in the UIN list;
- (d) if not, the reasons therefor;
- (e) the proposed time period for implementation of UIN;
- (f) whether any State Government or Groups have opposed the implementation of UIN; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.NARAYANASAMY)

- (a) : No sir.
- (b) : Does not arise
- (c) : As of now, the mandate of Unique Identification Authority of India (UIDAI) is to issue Unique Identification Number (UID) to all residents in India.
- (d) :Does not arise
- (e) :The first UID Number will be issued in 12-18 months starting from August 2009. UIDAI expects to issue about 600 million UIDs by the end of five years of its operations.
- (f) :Not in the knowledge of UIDAI.
- (g) :Does not arise.